

(18)

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A (CAA) No.159/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th July, 2017, 10.30 A.M

Name of the Company		Microfirm Capital Pvt.Ltd.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Nitu Fodder, Pcs Microfirm
 with Fodder
 28/7/2017

ORDER

Ld. Pr. CS for the petitioner is present.

It appears from the order sheet dated 19/07/2017 that the matter was to be listed on 04/08/2017 but it is wrongly listed today.

List the matter on 04/08/2017.

Sd.

(Vijai Pratap Singh)
Member (J)